

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.171-172 OF 2019

In the matter of:

Teenotree Convergence Pvt Ltd

Appellant

Vs

Dy.Commissioner of Income Tax,

Circle 7(1)(1) Bangalore & Ors

Respondent

Mr. Goutham Shivshankar, Mr. Shantanu Singh, Advocates for appellant.

Mr Siddharth Manocha, Advocate for Respondent.

ORDER

26.02.2020- Learned counsel for the Respondent submits that the reply affidavit is prepared. He may be permitted to file the same within two days.

Prayer allowed. Rejoinder, if any, be filed within two weeks. Post the case on

30th March, 2020.

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Mr. Alok Srivastava)
Member (Technical)**

Bm/kam